Annexure-5 Name of the corporate debtor: Asian Natural Resources (India) Limited; Date of commencement of liquidation: 09-02-2018; List of stakeholders as on: 16-03-2021

List of operational creditors (Government Dues)

Details of Claimant Details of claim received Details of claim admitted Amount of Amount of Amount of Amount of Remarks, if Department Government Identification Date Amount Amount Nature Amount Whether % share in contingent any mutual claim rejected laim dues, that under total amount of claim of receipt claimed of claim admitted of claim covered by lien or ien / attachment verification may be set attachment pending removed? (Yes/No) claims disposal admitted 1 The Deputy Commissioner of 17-03-2018 43,72,00,000 43,72,00,000 Central Government Statutory Dues No 48.63 Income Tax 1(1), Indore The State Tax Officer (4), Surat, State Government 24-04-2018 3,42,48,73 3,42,48,731 Statutory Dues No 3.81 The office of Assistant Commissioner of State Tax, Unit-8. Surat 3 The Assistant Commissioner. Central Government 30-07-2018 9,25,16,395 9,25,16,395 Statutory Dues No 10.29 CGST & Central Excise Division-IV, Indore 4 The State Tax Officer (1), The State Government 10-07-2018 15,15,78,102 15,15,78,102 Statutory Dues No 16.86 Assistant Commissioner of State Tax, Unit-20, Ahmedabad 20-08-2018 5 The Deputy Commissioner of State Government 4,36,34,867 4,36,34,867 Statutory Dues No 4.85 State Tax CHA VAT -E-002. Chandrapur 6 The Commercial Tax Officer, Central Government 20-05-2019 77,96,68 77,96,687 Statutory Dues No 0.87 Audit-1 Bellary Assistant Commissioner of State State Government 16-07-2019 11,45,45,72 10,95,85,910 Statutory Dues No 12.19 49,59,819 Tax,Surat 8 Deputy Commissioner, Central Government 27-01-2020 2,24,22,941 2,24,22,941 Statutory Dues No 2.49 Customs Division, Jamnagar 90,39,43,452 89,89,83,633 100 49,59,819 Total

(Amount in ₹)